

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 248 OF 2019

Dated : 25th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**New Ushanagar Co-operative Housing Society
Ltd. ...Appellant(s)**

Vs.

**Maharashtra Electricity Regulatory Commission &
Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for
Ms. Dipali Sheth

Counsel for the Respondent(s) : Mr. Shri Venkatesh
Ms. Nishtha Kumar for R-2

ORDER

Admit.

Mr. S. Venkatesh, learned counsel accepts notice on behalf of
Respondent No. 2.

Issue notice to other respondents. Dasti, in addition, is permitted.

List the matter on **17.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/vt

**(Justice Manjula Chellur)
Chairperson**